

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 1070 of 2010**

Rohtash Singh

..... Appellants

V/s

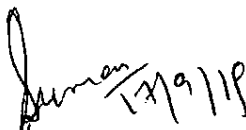
Bane Singh and others

..... Respondents

**1. Bane Singh son of Sh. Babu Lal, Caste Ahri resident of Aagar PS  
Aagar District Shahjanpur (MP) (Driver of Truck No. MP-  
09HF-7482)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **01.11.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
17<sup>th</sup> September of 2019.

  
Superintendent (Judl.),  
For Registrar (Judicial)  
17/9/19